GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 1992 TO BE ANSWERED ON 03.07.2019

Allotment of Linkages

1992. SHRI NAMA NAGESWARA RAO:

Will the Minister of COAL be pleased to state:

- (a) whether as per Telangana Act 12th schedule new linkages will be allotted as per new coal distribution policy;
- (b) if so, the details thereof, State/UT- wise along with the present status thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a)to(c): New coal linkages have been allotted to the thermal power plants of Telangana State Power Generation Corporation (TSGENCO). The details of coal linkages allotted to TSGENCO from Singareni Collieries Company Limited (SCCL) are given below:

Thermal Power Plant	Capacity (in MW)
KTPS-VII	800
Bhadradri	1080
Yadadri	4000

The details of Bridge Linkage granted to the Thermal Power Plants of Telangana States are given below:

Thermal Power Plants	Capacity (in MW)
Singareni Thermal power plant of SCCL	1200
Kakatiya TPP, Stage-II of Telangana State Power	600
Generation Corporation Limited (TSPGCL)	000

As per the statutory requirements of A(3) of the Twelfth Schedule of the Andhra Pradesh Reorganization Act, 2014 and on the basis of recommendation of the Ministry of Power, 'in principle' approval for grant of tapering linkage to 2x800 MW Phase-I of Telangana Super Thermal Power Project of NTPC has been accorded.

The details of coal linkages allotted to Andhra Pradesh Power Generation Corporation APGENCO from Coal India Limited (CIL) are given below:

Thermal Power Plants	Capacity(in MW)
Rayalseema U-6	100
NTTPS St-V	800
Sri Damodaran Sanjeevaiah St-II	800
